

Shri A. K. Gopalan : It may be postponed for another day.

Shri Pataskar : I should like to point out that the comment made by the hon. Member is not fair, for the simple reason that the question asked is, "How many film producing units and studios are working now in India?". The answer is given. Again, "How many cinema theatres are there in India upto date at present"? The answer for that also was given.

Mr. Deputy-Speaker : I do not agree with the hon. Minister there, if he reads the answer and says that this much information alone has been asked. Supplementaries certainly do relate to the questions that have been tabled and asked. Therefore, we cannot confine only to the main question that has been put. Next question.

Indian Made Paper

*458. **Shri Ramachandra Reddi :** Will the Minister of Heavy Industries be pleased to state :

(a) whether it is a fact that large stocks of certain varieties of Indian made paper are left unsold due to the free import of the same varieties from foreign countries; and

(b) what are the unsold varieties and the value of such stocks?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) No, Sir.

(b) Does not arise.

Shri B. S. Murthy : May I know whether the Andhra Paper Mills have made any representation that paper made there to the tune of Rs. 10 lakhs is lying waste and that nobody is there to purchase it because of imports?

Shri M. M. Shah : There is a representation received from the Andhra Paper Mills though not from the Andhra State Government which owns the paper factory. The fact of the matter is that the accumulation is not as large as the hon. Member points out. Actually speaking, the Andhra Paper Mills manufacture only five per cent of the craft paper consumed in the country and 95 per cent of the craft paper is produced by other mills. None of the producers of the 95 per cent of craft paper has made any complaint as regard the saleability. So obviously, the reason is that the quality of the paper made by the Andhra Paper Mills is rather inferior and that is why a little accumulation has taken place there.

Shri Ramachandra Reddi : May I know whether any representations have been received from the traders at Madras who have purchased the craft paper from Andhra Paper Mills and that they have not been able to sell them for the simple reason that imported goods are sold cheaper and at competitive rates? What steps do the Government contemplate to promote the sale of such accumulated stocks?

The Minister of Trade (Shri Karmarkar) : Our normal policy is that we take great care to see to it that the indigenous industry does not suffer on account of over-imports, and particularly so in view of the present foreign exchange conditions.

श्रीमति कमलेश्वरीबाई : क्या मैं जान सकती हूँ कि जिस प्रकार कि देश में कागज की जरूरत है उसको देखते हुए उसके बास्ते बांस को जितना ज्यादा हो सके कल्टीवेट किया जाये क्योंकि चाहना और जापान . .

उपाध्यक्ष महोदय : "क्योंकि" को छोड़ दीजिये बाकी सवाल पूछिये ।

Shri M. M. Shah : Regarding the suggestion of the hon. lady Member, I might say that all efforts are being made to increase the production. As my hon. colleague mentioned, actually, there is a complete restriction of the import of paper weighing more than 39 grams per square metre and it is only for better and lighter paper that an import of a certain quantity is allowed for the users. As I said, none of the people who manufacture 95 per cent of the paper—the Andhra Paper Mills manufacture only five per cent—have complained about the saleability or about the difficulty in marketing in the country. The Andhra Paper Mills produce only five per cent and that obviously shows that there are more than one reason for the non-sale, and it is not the import policy which alone is responsible.

Dr. Rama Rao : May I know whether the Government are going to revise the import policy in view of the fact that this factory—the Andhra Paper Mills—is very seriously affected by this import policy, and is it a fact that the Andhra Paper Mills manufacture?

Mr. Deputy-Speaker : Only one question might be put.

Shri M. M. Shah : As I have already said, we costently review the position and if and have necessary, further restrictions are always imposed.

Shri Ramachandra Reddi : May I know whether the Government will be pleased to enquire about the unsold stocks in Madras or Andhra State and find out the ways and means of disposing of the stock ?

Shri M. M. Shah : The matter is under very active consideration.

Shri B. S. Murthy : Arising out of that the answer given by the Minister at the quality of the paper made by the Andhra Paper Mills may be inferior.....

An Hon. Member : He has not said so.

Shri B. S. Murthy : He said so.

Mr. Deputy Speaker : If the Minister remembers what he said, the hon. Member may come to the question now.

Shri B. S. Murthy : Yes, Sir. May I know whether an attempt is made by the hon. Minister to investigate into this matter because a State is involved in this dispute.

Shri M. M. Shah : Several suggestions have been made. Actually, as I said, the Andhra State Government itself, which owns this factory, has not made any direct approach. Even then, the Development Wing of the Ministry is already advising them as to how to improve the quality.

Shri Heda : Is it not a fact that all other factories which manufacture craft paper are making very great profits so much so that from the consumers' point of view, the time has come when the tariff restrictions should be loosened ?

Shri M. M. Shah : I take the information, but actually, they are not related to facts. The production is increasing and much of the profit is being ploughed back in expansion schemes.

अमलाबाद की कोयले की खानें

*४६२. { श्री लू० बं० सोबिया :
श्री चट्टोपाध्याय :

क्या अन्न मंत्री यह बताने की कृपा करेंगे कि :

(क) चिकली और अमलाबाद की कोयले की खानों के प्रबन्धकों के क्या नाम हैं जिनके विरुद्ध कानूनी कार्यवाही करने के निश्चय का उल्लेख मंत्रालय के १९५५-५६ के प्रतिवेदन में किया गया है ;

(ख) क्या वास्तव में कानूनी कार्यवाही की गई है ; और

(ग) यदि हां, तो प्रत्येक मामले में क्या परिणाम रहा ?

अन्न उपमंत्री (श्री आबिद अली) :

(क) प्रबन्धकों के नाम क्रमशः श्री के० एस० माथुर और श्री के० दत्त हैं ।

(ख) जी हां ।

(ग) अदालत ने अभी फैसला नहीं दिया है ।

श्री लू० बं० सोबिया : उनके ऊपर कौनसा चार्ज लगाया गया था ?

श्री आबिद अली : माइन्स ऐक्ट के लिहाज से उन्होंने लापरवाही की क्योंकि उन्होंने ऐसा प्रबन्ध नहीं किया कि सुरक्षित तरीके से काम हो सके ।

Shri T. B. Vittal Rao : May I know whether it is a fact that the managers still continue to serve in the colliery though they have been held responsible for the disaster, by the court of enquiry ?

Shri Abid Ali : We have launched a prosecution against them, and also a court of enquiry has been appointed, under the Mines Act. I do not know what is the present position. If the hon. Member wants to know it, he may give notice of it, and I could get the information and supply it.

Dr. Rama Rao : May I know when the legal action was started and at what stage is it now ?

Shri Abid Ali : A prosecution was launched early this year and also a court of enquiry was appointed during that period. It is for the court of enquiry to suspend the licences. Government cannot do anything in this matter. That point should be made clear.

पाकिस्तान में रोके गये हरिजन ।

*४६३. { डा० राम सुभग सिंह :
श्री अमर सिंह डामर :

क्या प्रधान मंत्री २८ अगस्त, १९५६ के तारांकित प्रश्न संख्या १४९९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि